

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. +2375
TO BE ANSWERED ON 31.07.2017

GRAM VIKAS YOJANA

+2375. DR. BANSHILAL MAHATO:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of forest villages situated in protected areas of the country, State/UT-wise including Chhattisgarh under the Gram Vikas Yojana;
- (b) the State-wise details of funds sought by various State Governments for carrying out development works in the aforesaid villages during the last three years and the current year;
- (c) whether the Government has sanctioned the aforesaid funds; and
- (d) if so, the details thereof, State/ UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

- (a) to (d): Ministry of Tribal Affairs had implemented a programme for development of forest villages since 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in the 2,474 forest villages/habitations spread over twelve States in the country. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan'. The programme included infrastructure works relating to basic services and facilities viz., approach roads, healthcare, primary education, minor irrigation, rain water harvesting, drinking water, sanitation, community halls etc. and activities related to income generation. A statement showing the State-wise number of forest villages/habitations in various parts of the country, covered under the aforesaid programme, is at Annexure.

Components funded under Gram Vikas Yojana are covered under other schemes of Ministry of Tribal Affairs particularly Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and grants under Article 275(1) of the Constitution of India where grants have been increased. Hence, during the last three years and the current year funding requirement of the various components of the said special area programme has been done through other schemes of the Ministry. The details of BE and expenditure under these programmes during the last three years and the current year is as under:-

Grant under SCA to TSP

(Rs. in crore)

Year	BE	Expenditure
2014-15	1200.00	1039.61
2015-16	1250.00	1132.17
2016-17	1250.00	1195.02
2017-18	1350.00	690.65 (sanctioned upto 30.06.2017)

Grant under Article 275 (1) of the Constitution

(Rs. in crore)

Year	BE	Expenditure
2014-15	1317.00	1132.64
2015-16	1367.00 (R.E. 1392.28)	1392.26
2016-17	1400.00	1265.81
2017-18	1500.00	964.72 (sanctioned upto 30.06.2017)

The overall contribution to the Tribal Sub-Plan (now Sub-Scheme) across Ministries by the Central Government is now Rs.31919.51 crore for the year 2017-18. Centralised monitoring of TSP allocations for focused development of tribals has been taken up by the Ministry of Tribal Affairs. Budgetary requirement for development of tribal villages is duly addressed by the government.

ANNEXURE

**Statement in the reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 2375 for
31.07.2017 by Dr. Banshilal Mahato**

Statement showing total number of forest villages/ habitations in various states

S.N.	States	Total No. of Villages
1	Assam	499
2	Chhattisgarh	425
3	Gujarat	199
4	Jharkhand	24
5	Madhya Pradesh	893
6	Meghalaya	23
7	Mizoram	85
8	Odisha	20
9	Tripura	62
10	Uttarakhand	61
11	Uttar Pradesh	13
12	West Bengal	170
	Total	2,474